

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SWrit Petition(s)(Civil) No(s). 148/2023

ANNA MATHEW & ORS.

Petitioner(s)

VERSUS

SUPREME COURT OF INDIA & ORS.

Respondent(s)

(IA No. 27332/2023 - EX-PARTE STAY)

WITH

W.P.(C) No. 147/2023 (PIL-W)

Date : 07-02-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s)

Mr. Raju Ramachandran, Sr. Adv.
Ms. Sanchita Ain, AOR
Mr. M. V. Mukunda, Adv.Mr. Anand Grover, Sr. Adv.
Mr. Nipun Saxena, Adv.
Mr. Srisatya Mohanty, AOR
Mr. Paras Nath Singh, Adv.
Ms. Mantika Haryani, Adv.
Ms. Muskaan Surana, Adv.
Ms. Saumya Saxena, Adv.
Mr. Aditya Raj Pandey, Adv.
Mr. Archit Adlakha, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E RWe are not entertaining and issuing notice in the present
writ petitions.

Reasons to follow.

(BABITA PANDEY)
COURT MASTER(SH)(R.S. NARAYANAN)
COURT MASTER (NSH)